

**CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, KOLKATA**

LIBRARY

O.A/350/1619/2017
M.A/350/79/2018

Date of Order: 05.11.2019

**Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member**

Chhanda Barma, wife of Nares Barma, aged about 57 years, working as a TGT/Arts, under Principal Railway Higher Secondary School, Alipurduar Junction, Alipurduar Division, N.F. Railway, residing at Railway Quarter No. 18/A, Engineering Colony, Post Office Alipurduar Junction, District Alipurduar, Pin 736123.

--Applicant.

Versus

1. Union of India, through the General Manager, N.F Railway Maligaon, Guwahati, Assam, Pin Code - 780011.
2. The Chief Personnel Officer, N.F Railway Maligaon, Guwahati, Assam, Pin Code - 780011.
3. The Additional Divisional Railway Manager, Northeast Frontier Railway, Alipurduar Division, Pin 736123.
4. The Principal/In Charge Railway Higher Secondary School, Alipurduar Junction, Alipurduar Division, N.F. Railway, Alipurduar, Pin 736123.

--Respondents

For The Applicant(s): Mr. B. Chatterjee, counsel
For The Respondent(s): Mr. P. Prasad, counsel

O R D E R (O R A L)

Per: Ms. Bidisha Banerjee, Member (J):

Heard ld. counsel for both sides.

2. Ld. counsel for the applicant submits that the transfer order has been modified and the applicant has been retained in the same post.
3. Since the transfer order has been modified, the matter has become infructuous and, with the consent of both the parties, the O.A is disposed of as infructuous. M.A consequently stands disposed of.
4. The order dated 10.09.2019 is taken on record.

(Nandita Chatterjee)
Member (A)

(Bidisha Banerjee)
Member (J)